## GOVERNMENT OF INDIA

#### MINISTRY OF HOUSING AND URBAN AFFAIRS

#### **RAJYA SABHA**

#### **UNSTARRED QUESTION NO. 3573**

## **TO BE ANSWERED ON APRIL 03, 2023**

#### SURVEY OF URBAN HOUSELESS POOR PEOPLE IN TAMIL NADU

#### NO. 3573. SHRI K.R.N. RAJESHKUMAR:

# Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has conducted any survey of urban houseless poor people in Tamil Nadu and in other parts of the country and if so, the details thereof;
- (b) whether Government has received any proposal from Tamil Nadu and other States/Union Territories seeking financial assistance for land acquisition meant for housing schemes/projects;
- (c) if so, the details thereof; and
- (d) the action taken thereon?

# ANSWER THE MINISTER OF STATE IN THE

# MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): 'Land' and 'Colonization' are State subjects. Schemes related to housing in their respective areas are implemented by States/ Union Territories (UTs). However, Government of India is supplementing the efforts of States/ UTs by providing Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since June, 2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. As per PMAY-U Scheme guidelines, States/Union Territories (UTs) were mandated to conduct demand survey through their respective Urban Local Bodies with the vision of 'Housing for All' following saturation approach.Based on the project proposals submitted by States/ UTs, more than 120.43 lakh houses have been sanctioned as on 20.03.2023. Of the sanctioned houses, 109.40 lakh have been grounded for construction; of which 72.72 lakh are completed/ delivered to beneficiaries.

The implementation period of PMAY-U scheme which was earlier up to 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology.

(b) to (d): There is no such provision under PMAY-U to provide financial assistance for land acquisition meant for housing schemes/projects.

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